

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 21.11.2019

NOTICE

Take notice that the following matters Adjourned on 19.11.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App (AT) No. 275 of 2017 & I.A. No. 2512 of 2019	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	19.11.2019	10.12.2019
2.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	19.11.2019	10.12.2019
3.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	19.11.2019	18.12.2019
4.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs.	19.11.2019	18.12.2019
5.	Comp. App. (AT) No. 249-250 of 2019	Asha Kiran. Vs. Union of India. With	19.11.2019	18.12.2019
6.	Comp. App. (AT) No. 251-252 of 2019	AAkanksha Bawa. Vs. Union of India.	19.11.2019	18.12.2019
7.	Comp. App. (AT) No. 256 of 2019 & I.A No. 3232 of 2019	Somany Provident Fund Institution. Vs. Union of India Through Ministry of Corporate Affairs & Anr.	19.11.2019	19.12.2019
8.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commissin of India & Ors.	19.11.2019	19.12.2019

9.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	19.11.2019	17.12.2019
10.	Competition App. (AT) No. 20-21 of 2019	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	19.11.2019	13.12.2019

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

**-sd/-
Registrar**